

**Central Administrative Tribunal  
Principal Bench**

**OA No. 4435/2013**

New Delhi, this the 10<sup>th</sup> day of January, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

1. Arender Kumar  
S/o Chander Pal Singh  
R/o H. No. D-198, Ganga Vihar,  
Delhi – 110094.
2. Braham Prakash  
S/o Chet Ram,  
R/o H. No. 461, Gali No. 2  
Ambedkar Nagar,  
New Delhi – 110088.
3. Khem Chand  
S/o Sh. Mange Ram  
R/o VPO Ismaila, Dist. Rohtak,  
Haryana.
4. Devender Singh  
S/o Sh. Khazan Singh  
R/o H. No. 98, Harijan Basti,  
Mangol Puri, Delhi.
5. Om prakash  
S/o Sh. Mange Ram  
R/o Vill. Bhor Garh, P.O. Narela,  
Delhi – 110040.
6. Jagbir Singh  
S/o Sh. Ram Singh  
R/o VPO Kakori,  
Dist. Sonepat, Haryana.

7. Jaswant Singh  
S/o Sh. Kartar Singh  
R/o 1/127, Sector 16,  
Rohini, Delhi – 110085.
8. Ajeet Singh  
S/o Sri Ram  
Village Molha Mazra  
P.O. Chatere Badarpur,  
Sonepat, Haryana.
9. Sukhbir Singh  
S/o Sh. Narain Singh  
Village Malha Mazra  
P.O. Chatere Badarpur,  
Sonepat, Haryana.
10. Mohan Singh Pundir  
S/o Late H. S. Pundir  
R/o C-8/157, Sector -8,  
Rohini, Delhi – 110085.
11. Ved Ram Goel  
S/o Sh. Krishan Chander  
R/o Vill. Pabrat, Dist. Sonepat,  
Haryana.
12. Nihal Singh  
S/o Sh. Tek Chand  
R/o Bhorganj, Narela,  
Delhi – 110040.
13. Fateh Chand  
S/o Sh. Roop Chand  
R/o Vill. Bhorganj, Narela,  
Delhi – 110040.
14. Gobind Singh  
S/o Sh. Narain Singh  
R/o M-20, Sri Niwaspuri,  
J. J. Colony, Delhi – 110065.
15. Lokeshwar Dutt  
S/o Sh. D. D. Bhardwaj  
R/o H. No. 65, Govind Mahalla,  
Haider Pur, Delhi.

16. Hira Ballabh  
S/o Sh. Tulsi Ram  
R/o E – 449, M. C. D. Colony,  
Azad Pur, Delhi.

17. Jai Singh  
S/o Sh. Ram Singh  
R/o Vill. Bhor Garh, Narela,  
Delhi – 110040.

18. Gopi Ram  
S/o Sh. Mathura  
R/o H. No. 39, Bankers,  
Narela, Delhi – 110040.

19. Lokinder Kumar  
S/o Sh. Bal Ram  
R/o E-299, M. C. D. Colony,  
Azad Pur, Delhi – 110033.

... Applicants

(By Advocates: Mr. B. S. Jarial and Mr. Piyush Sharma)

Vs.

1. Commissioner  
North Municipal Corporation of Delhi  
Civic Center  
Shyama Prasad Mukherjee Marg  
New Delhi.

2. Addl. Commissioner (Finance)  
North Municipal Corporation of Delhi.  
Civic Center  
Shyama Prasad Mukherjee Marg  
New Delhi.

3. M. H. O.  
North Municipal Corporation of Delhi  
Civic Center  
Shyama Prasad Mukherjee Marg  
New Delhi.

4. Addl. M. H. O. (V. B. D.)  
North Municipal Corporation of Delhi  
Civic Center  
Shyama Prasad Mukherjee Marg  
New Delhi.

...Respondents

(By Advocates: Mr. M. S. Reen for R-1.)

### **ORDER (ORAL)**

#### **Justice L. Narasimha Reddy:-**

Learned counsel for the applicants submits that in a matter of similar nature, namely, OA 4402/2013 an order was passed by the Tribunal on 23.02.2016, and when the applicants therein approached the Hon'ble Delhi High Court by filing Writ Petition (C) No. 7545/2016, the same was disposed of on 26.08.2016 by issuing certain directions.

2. It is also stated that in compliance with the orders passed by the Hon'ble High Court, the North Delhi Municipal Corporation (for short, NDMC) passed a speaking order dated 13.12.2016, which covers the cases of all the employees, including the applicants in the present case and in that view of the matter nothing remains to be decided in the OA.

3. The applicants filed a copy of the order in Writ Petition (C) No. 7545/2016 as well as the copy of the order dated 13.12.2016. Once the applicants contend that their case was also

covered by the order dated 13.12.2016, nothing remains to be decided in the OA.

4. The OA is accordingly closed. There shall be no order as to costs.

**(A. K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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